

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/2025/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Munmun B. Sarma,  
Additional District and Sessions Judge , Nalbari,  
cum i/c District and Sessions Judge, Nalbari.

Dated Guwahati the 29<sup>th</sup> March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1776 Date 28.03.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at your own cost, w.e.f. the evening of 02.04.2022, after Court hours, till the early morning of 04.04.2022.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-119/2001/2026 /A, dated 29.3.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rao